

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 162 of 2010

Dated: 16th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Southern Electricity Supply Co. of
Orissa Ltd.**

.... **Appellant (s)**

Versus

O.E.R.C. & Ors.

... **Respondent (s)**

Counsel for the Appellant (s) :

Mr. Hasan Murtaza

Counsel for the Respondent (s):

Mr. R.K. Mehta

Mr. Rutwik Panda for R-1

Mr. Antaryami Upadhayay for R-3

ORDER

Since so many Consumer Associations have participated in the public hearing before the State Commission, it would be appropriate to direct the Appellant to issue public notice by advertising in newspapers of all three languages. Ordered accordingly.

Post the matter for hearing on **08.04.2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/rkt